

FORM G
INVITATION FOR EXPRESSION OF INTEREST
FOR SIBRI TRADERS PRIVATE LIMITED
OPERATING IN TRADING BUSINESS
AT KANPUR, UTTAR PRADESH

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	SIBRI TRADERS PRIVATE LIMITED CIN: U85110UP1992PTC013957 PAN No.: - AABCP1864D
2. Address of the registered office	16/19-C, Civil Lines, Kanpur, Uttar Pradesh, India, 208001
3. URL of website	Not available
4. Details of place where majority of fixed assets are located	As per the audited financial statements for the financial year ending as on 31.03.2024 no fixed assets are available with the Corporate Debtor.
5. Installed capacity of main products/ services	As per the audited financial statements of the Corporate Debtor for the financial year ending as on 31.03.2023 and 31.03.2024, does not reflect any revenue from business operations.
6. Quantity and value of main products/ services sold in last financial year	Corporate Debtor is no longer doing any business activities which is being reflected in the audited financial statements for the financial year ending as on 31.03.2024.
7. Number of employees/ workmen	Based upon the information provided by the ex-management no employee / workmen are working with the Corporate Debtor
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Kindly write an email to the IRP on cirp.sibritraders@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Kindly write an email to the IRP on cirp.sibritraders@gmail.com
10. Last date for receipt of expression of interest	08-07-2025
11. Date of issue of provisional list of prospective resolution applicants	18-07-2025
12. Last date for submission of objections to provisional list	23-07-2025



13.	Date of Issue of final list of prospective resolution applicant	02-08-2025
14.	Date of Issue of information memorandum, evaluation Matrix and Request for resolution plans to prospective resolution applicants	07-08-2025
15.	Last date of Submission of Resolution Plan	06-09-2025
16.	Process email id to submit EOI	cirp.sibritraders@gmail.com Physical submissions of EOI at Office No 401, Tower - C, I-Thum, Plot No A-40, Sector-62, Noida 201301 (UP)
17	Details of the Corporate Debtor's registration status as MSME.	As per the copy of the income Tax return for the FY ending 31.03.2024 declaring that the Corporate Debtor does not have registration number allotted as per MSMED Act, 2006

Signature of the Resolution Professional

Sd/-


Shubh Shukla

Interim Resolution Professional

For SIBRI TRADERS PRIVATE LIMITED

IBBI Registration - IBBI/IPA-003/IP-N00064/2017-18/10550

AFA Validity: 31.12.2025

Registered Address: B-4/702, Krishna Apra Gardens, Plot No 7, Vaibhav Khand, Indirapuram, Ghaziabad, UP - 201014

AFA Validity: 31.12.2025

DATE: 21.06.2025

PLACE: NOIDA